High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

Notification

No:-	12	Dated:	181	14	120	19
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In continuation to this office Notification No. 1160/GS dated 05.11.2018 read with Notification No. 1623 dated 22.03.2019 it is notified for the information of the applicants mentioned here in below that their applications for the post of District Judge (Direct Quota) have also been found deficient as stated against each of them. Through the medium of this notification, they are informed to remove the deficiency, within ten days, from the issuance of this notification:-

S.No	Name of the Candidate S/ Shri	Parentage /Address	Deficiency
1.	Sartaj Ahmad Sheikh	Mansoor Ahmad Sheikh R/o Dialgam Eidgah, Distt. Anantnag	Experience Certificate is not as per prescribed format.
2.	Syed Anwar Ahmad Rizvi	Syed Mohd Rizvi R/o Abitori Alamgarhi Bazar, Srinagar	do

By order.

Deputy Registrar (Adm.)

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.

2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey

- 3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
- 4. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
- Secretary to Hon'ble Mr. Justice Sanjeev Kumar. for information of their Lordships.
- 6. Registrar Vigilance High Court of J&K for information
- 7. Registrar Judicial, High Court Wing, Jammu / Srinagar for information.
- 8. Principal District and Session Judge Ananthag/Srinagar for information and necessary action and with the direction to issue the experience certificate as per the prescribed format attached to the above mentioned notification
- 9. Director Information, J&K Srinagar with the request to get the notification published in the two English Daily Newspapers having vide circulation in Jammu and Kashmir Provinces as well as through print media.

10. CPC ,e-Courts, High Court of J&K, for uploading the same in the official Website of The Hon'ble High Court.

Deputy Registrar (Adm.)